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Loans Sanctioned by the Agricultural Refinance Corporation

457. SHRI BABUBHAI M. CHINAI: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:

(a) the amount of loans sanctioned by the Agricultural) Refinance Corporation in various States during the last one year; and

(b) what is the nature ol checks imposed to ensure that the funds are utilised for the purpose for which loans were given?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) 550 suhemes involving financial outlay of Rs. 251.34 crores of which Agricultural Refinance Corporation's commitment is of the order of Rs. 220.47 crores were sanctioned during 1973-74 to various States.

(b) The financing institutions are expected to supervise the end use of the loans sanctioned by them including those refinanced by the Agricultural Refinance Corporation. However, th_e Agricultural Refinance Corporation als_0 through its staff undertakes verification of the utilisation of the loans by the borrowers on a sample basis and its findings are communicated to the financing institutions for appropriate action.

Operation of bus-service by the N.D.M.C.

458. SHRI IBRAHIM KALANIYA: SHRI MAQSOOD ALI KHAN: SHRI GANESH LAL MALI: SHRI QASIM ALI ABID: SHRI KHURSHED ALAM KHAN:

Will the Minister of WORKS AND HOUSING be pleased t_0 state:

(a) whether it is a fact that the New Delhi Municipal Committee has

pressed into service a few buses for operation within the NDMC area; and

(b) if so, what is the operational benefit and the total investment made by N.D.M.C. in procuring these buses?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS & HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The introduction of these buses by the New Delhi Municipal Committee, has provided an efficient additional transport facility to a large number of commuters to and from their places of work and has augmented the public transport service in Delhi under Delhi Transport Corporation to some extent. The total investment made by the New Delhi Municipal Committee in procuring these buses is Rs. 11.00 lakhs.

> टेहरी बांघ अरियोजना *459. श्री राजनारायण : श्री भुपेन्द्र नारायण मंडल :

क्या **कृषि और सिंचाई** मंत्री यह बताने को कृपा करेंगे कि :

(क) टेहरो वोब परियोजना के सम्बन्ध में ग्रब तक क्या प्रगति हई है ;

(ख) उसे पूराकरने कालक्ष्य कब तक है; ग्रीर

(ग) इस पर कन्द्रोय संरकार तथा राज्य सरकार द्वारा कितना कितना त्यय किये जाने की सम्भावना है ?

Tehri Dam Project

4.v). SHRI RAJNARAIN: SHRI B. N. MANDAL:

"Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress so far made in regard to the Tehri Dam Project;

(b) by when it is scheduled to be completed; and

(.c) the expenditure likely to be incurred thereon by the Central and the State Governments, separately?]

कृषि ग्रौर सिंचाई मंत्रालय में उपमंत्री (श्री केदार नाथ सिंह) : (क) से (ग) विवरण सभा पटल पर रखा जाता है।

विवरण

(क) टिहरी परियोजना से सम्बद्ध निर्माण-पूर्व ग्रन्वेषण कार्य, विभिन्न संरचनाओं के ले-ग्राउट तथा श्रभिकल्पों को ग्रंतिम रूप देना, सड़कों तथा कालोनियों कार्य निर्माण तथा व्यपवर्रंन के लिए खुदाई कार्य प्रगति पर है।

(ख) परियोजना प्राधिकारियों द्वारा तैयार किए गए कार्यक्रम के स्रनुसार परियोजना को पूर्ण करने में, कार्य स्रारम्भ करने की तिथि से लगभग 12ई वर्ष लगेंगे।

(ग) परियोजना की अनुमानित लागत (जल वितरण प्रणाली को छोड़कर) 197.9² करोड़ रुपये है। इस परियोजना पर उतर प्रदेश सरकार धन लगा रही है।

t [THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) to (c). A statement is laid on the Table of the House.

Statement

to Questions

(a) Work on pre-construction investigations, finalisation of layout and designs of various structures concerned with Tehri Project, construction of roads and colonies, and excavation for diversions is in progress.

(b) As per programme prepared by the project authorities it will take about 124 years to complete the project from the date of commencement of works.

(c) The estimated cost of the project is Rs. 197.92 crores (excluding water distribution system). The project is being financed by the Uttar Pradesh Government.]

Migration of farmers and labourers onaccount of starvation in EasternMadhya Pradesh

460. SHRI SAWAISTNGH SISODIA: Wil: the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that thousands of farmers and landless labourers from eastern Madhya Pradesh are migrating to other places to escape starvation; and

(b) if so, the steps taken by Government to check the migration?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) No, Sir. However some people of Eastern Madhya Pradesh traditionally go out to other parts of the country every year to do earthwork on various projects.

(b) In order to relieve the distress caused by the scarcity conditions which have developed in parts of the State as a result of the failure of the monsoon this year the State Government have opened 1,272 scarcity works which has given employment to about 1,88,000 persons.

f[] English translation.